

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court No. 1 & 2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 27-11-2017  
Time: 10.30 am

## Court - 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.245 of 2017(SZ)	Sri Murugan Blue Metal Rep.,by its Proprietor Hosur Taluk, Krishnagiri District <b>Vs</b> The Tamil Nadu Pollution Control Board, Rep.,by its Chairman, Chennai and 2 others	M/s. T.Dhanasekaran <b>Counsel for Applicant</b>	Adjourned Admission
2	Application No.256 of 2017 (SZ)	Central Pollution Control Board Through Shri S.Suresh Regional Director, Regional Directorate (South) Bengaluru <b>Vs</b> M/s.Shree Halasiddanath SSK Ltd., Rep.,by General Manager, Belgaum – Dist, Karnataka and 19 others	M/s. D.S.Ekambaram <b>Counsel for Applicant</b>	Adjourned Admission
3	M.A.No.234 of 2016(SZ) <b>IN</b> Diary No.623 of 2016(SZ) <b>IN</b> Unnumbered Appeal of 2016(SZ)	Veerendra Kumar. R Doddaballapur Taluk Bangalore District <b>Vs</b> The Ministry of Environment, Forests and Climate Change, Rep.,by its Secretary, New Delhi and 3 others	M/s .A.Yogeshwaran <b>Counsel for Appellant</b>  M/s. Syed Nurullah Sheriff for R1 M/s.Devaraj Ashok for R2 M/s.M.R.Gokul Krishnan for R3	To Condone the delay

4	<p>M.A.No.264 of 2016(SZ) <b>IN</b> Application No.151 of 2016(SZ)</p> <p>M.A.No.09 of 2017(SZ) <b>IN</b> Application No.151 of 2016(SZ)</p> <p>Application No.151 of 2016(SZ)</p>	<p>M/s.Indian Oil Corporation Ltd., Rep by its Senior Manager, Cochin LPG Import Terminal Site Office Ernakulam</p> <p><b>Vs</b></p> <p>Radhakrishnan K.U Karolil,Puthuvyppe and others</p> <p>Radhakrishnan K.U Karolil,Puthuvyppe and another</p> <p><b>Vs</b></p> <p>Union of India Rep. by its Secretary MoEF, New Delhi and 4 others</p> <p>Radhakrishnan K.U Karolil,Puthuvyppe and another</p> <p><b>Vs</b></p> <p>Union of India Rep. by its Secretary MoEF, New Delhi and 4 others</p>	<p>M/s. King &amp; Patridge <b>Counsel for Applicant</b> M/s.Neha Miriam Kurian for R1,R2</p> <p>M/s. G.M.Syed Nurullah Sheriff for R3</p> <p>M/s. Rema Smirithi.V.K for R4, R5</p> <p>M/s. Harish Vasudevan for R6</p> <p>M/s.Neha Miriam Kurian <b>Counsel for Applicant</b> M/s. G.M.Syed Nurullah Sheriff for R1</p> <p>M/s. Rema Smirithi.V.K for R2, R3</p> <p>M/s. Harish Vasudevan for R4</p> <p>M/s. King &amp; Patridge for R5</p> <p>M/s.Neha Miriam Kurian <b>Counsel for Applicant</b></p> <p>M/s. G.M.Syed Nurullah Sheriff for R1</p> <p>M/s. Rema Smirithi.V.K for R2, R3</p> <p>M/s. Harish Vasudevan for R4</p> <p>M/s. King &amp; Patridge for R5</p>	<p>To modify the order</p> <p>To take Appropriate Action</p> <p>For further hearing</p>
5	<p>M.A.No.205 of 2017(SZ) <b>IN</b> Application No.228 of 2016(SZ)</p>	<p>D.Yugandhar Madan Mohan Rao, Guntur District <b>Vs</b> TGV Krishna Reddy Guntur District, Andhra Pradesh and 5 others</p>	<p>M/s.G.Sai Krishna Srinivas L.G.Sahadevan <b>Counsel for Applicant</b></p> <p>M/s. J.Srinivas Mohan for R1 M/s.H.Yasmeen Ali for R2 &amp; R3</p> <p>M/s.T.Sai Krishnan for R5 M/s.Su.Srinivasan for R6</p>	<p>To place the Additional factors</p>

	Application No.228 of 2016(SZ)	TGV Krishna Reddy Guntur District, Andhra Pradesh <b>Vs</b> The State of Andhra Pradesh Rep., by its Prl Secretary Department of Mines & Geology Government of Andhra Pradesh, Secretariat, Hyderabad and 4 others	M/s. J.Srinivas Mohan <b>Counsel for Applicant</b> M/s.H.Yasmeen Ali for R1 & R2 M/s.G.Sai Krishna Srinivas L.G.Sahadevan for R4 M/s.T.Sai Krishnan for R5 M/s.Su.Srinivasan for R6	For Reply
6	Application No.66 of 2017 (SZ)	Vallapureddy Gari Govardhan Reddy Andhra Pradesh <b>Vs</b> Union of India Rep by its Secretary to the Government, The Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s.A.Yogeshwaran <b>Counsel for Applicant</b> M/s. Me.Saraswathy for R1 M/sH.yasmeen Ali for R2 M/s.T.Sai Krishnan for R3 M/s. V.Chandrakanthan for R4 (MoA not filed)	For hearing
7	Application No. 72 of 2017 (SZ)	Pudhucherry Environment Protection Association Pudhucherry <b>Vs</b> The Union of India Rep.,by its Secretary to Government Ministry of Environment and Forests New Delhi and 9 others	M/s.A.Yogeshwaran <b>Counsel for Applicant</b> M/s. M.R.Gokul Krishnan for R1,R2,R10 M/s. E.Manoharan for R7 to R9	For Reply & Rejoinder
8	Application No.142 of 2017 (SZ)	Mr. D.Gopala Krishnan District Secretary – Agriculture Wing – Vellore East, Vellore District. <b>Vs</b> State Government of Tamil Nadu Rep., by its Secretary, Public Works Department, Secretariat, Chennai and 8 others	M/s. V.S.Senthil Kumar <b>Counsel for Applicant</b> M/s. E.Manoharan for R1,R4 to R9 M/s. M.R.Gokul Krishnan for R2 M/s. Rita Chandrasekar for R3	For filing Status Report

9	<b>Appeal No. 59 of 2013 (SZ)</b>	Vijayaraghava Reddy & Others <b>Vs</b> Graphite India Ltd & Others	M/s. Clifton D Rozario, <b>Counsel for the Appellant</b>  M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3 M/s VHVK Law Partner for R4 M/s Law Square for R6	For hearing
10	<b>Appeal No.60 of 2013 (SZ)</b>	Bony Verghese K Oommen <b>Vs</b> Graphite India Ltd & Others	M/s. VHVK Law Partners <b>Counsel for Appellant</b> M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3 M/s. Law Square for R4	
11	<b>Appeal No.20 of 2014 (SZ)</b>	Vijay Raghav Reddy, Bangalore <b>Vs</b> Graphite India Ltd., Bangalore & others	M/s. Clifton D Rozario, <b>Counsel for Appellant</b> M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3	
12	<b>Appeal No.21 of 2014 (SZ)</b>	Vijay Raghav Reddy, Bangalore and others <b>Vs</b> Graphite India Ltd., Bangalore & others	M/s. Clifton D Rozario <b>Counsel for Appellant</b> M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3	
13	Appeal No.50 of 2017(SZ)	M/s.Askco Prints Rep.,by its Authorised Signatory Bangalore <b>Vs</b> The Member Secretary Karnataka State Pollution Control Board Bengaluru and 2 others	M/s.V.Suthakar <b>Counsel for Appellant</b> M/s. Devraj Ashok for R1,R2	For Reply

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
14	M.A.No.196 of 2017(SZ) <b>IN</b> Application No. 77 of 2016(SZ)  Application No. 77 of 2016(SZ)	Padma Kodali, Bellary District, Karnataka State. <b>Vs</b> Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others  Padma Kodali, Bellary District, Karnataka State. <b>Vs</b> Karnataka State Pollution Control Board, Rep. by its Member Secretary, Bengaluru, Karnataka State and 4 others	Padma Kodali <b>Party in Person</b>  M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4 M/s. K.Venkatasubramani for R5  Padma Kodali <b>Party in Person</b>  M/s. R.Thirunavukarasu for R1 M/s. Devraj Ashok for R2 M/s. Me. Sarashwathy for R3 M/s. D.S. Ekambaram for R4 M/s. K.Venkatasubramani for R5	Permission to file additional documents  For final Arguments
15	<b>Application No. 308 of 2013 (SZ) (THC) (WP No. 27528 of 2012 The High Court of Kerala)</b>	Alavikutty Erinjikattu House, Alinchuvadu Street P.O. Thirur, Malappuram Dist <b>Vs</b> State of Kerala Rep. by Secy. Ministry of Environment, Secretariat, Thiruvananthapuram and 10 others	M/s A.X. Varghese, <b>Counsel for Applicant</b>  M/s. Rema Smrithi for R1 to R5 M/s. Vidyalakshmi Vipin for R6 M/s.C.M. Mohammed Iquabal for R7 to R11	For Report
16	Application No.135 of 2017 (SZ)	C.Antony Paul, Arakkonam <b>Vs</b> The Government of Tamil Nadu, Rep.,by its Secretary, Municipal Administration and Water Supply Department, Chennai and 6 others	M/s. G.Jeremiah <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 to R3,R5,R7 M/s. H.Yasmeen Ali for R4 M/s. M.Arokiya Raj for R6	For hearing

17	Application No.197 of 2015(SZ)	Joshine Antony, Gau Gyan Foundation New Delhi. <b>Vs</b> The Commissioner, Corporation of the city of Belagavi, Belgavi and 13 others	Kaushik N Sharma <b>Counsel for Applicant</b> M/s.Devraj Ashok for R1 to R8 & R11 to R13 M/s.D.Ekambaram for R9 M/s.Me.Sarashwathy for R14	For Arguments
18	Appeal No.27 of 2015(SZ)	Sudhakar Hegde, Bangalore and another <b>Vs</b> State – Level Environment Impact Assessment Authority, Rep. by its Member Secretary, Bangalore and others	M/s. Clifton D' Rozario <b>Counsel for Appellant</b> Mr.Devaraj Ashok for R1,R4 M/s.M.R Gokul Krishnan for R2 M/s. Anandha Valli for R3	For Arguments
19	Appeal No. 105 of 2016 (SZ)	Dr. Lenin Dhanisetty, Nellore Dist. Andhra Pradesh.  <b>Vs.</b> Union of India MoEF and CC, New Delhi and 2 others	M/s. Ritwick Dutta, <b>Counsel for Appellant</b>  M/s.G.M.Syed Nurullah Sheriff for R1 M/s.T.Sai Krishnan for R2 M/s. Bahrat Chakaravarthy for R3	For Arguments

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Registrar